

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-23/2005/1149/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, the th 14 February, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your Letter No.DJT/1329/2023, dated 08.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **casual leave on 13.02.2023 and Restricted holiday on 14.02.2023 with station leave permission, from the evening of 11.02.2023 till the morning of 15.02.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-23/2005/1150/A, dated , 14-02-2023

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)
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